

members for holding stocks at the rate of 1.5 Cents per pound per annum. These loans will be interest-free and repayable only when stocks are released in rising price situations.

If during the currency of the Agreement, prices do not go up to the levels of the stock releases, the loans will not be subject to recall and will become grant.

Expenditure on Family Welfare Measures

*312. SHRI GULABRAO PATIL: SHRI VITHAL GADGIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the amount spent by the Central Government on family welfare measures in the country during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV):
Rs. 3030.38 lakhs during April-September, 1977.

TB Patients in Delhi

*313. SHRI JAGDISH JOSHI;
SHRI IBRAHIM KALANIYA;
SHRI KHURSHED ALAM KHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are at present over 30,000 T.B. patients in Delhi;

(b) whether it is also a fact that the bed capacity in T.B. hospitals is inadequate to accommodate such patients; and

(c) if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) No, Sir. The number of beds are quite sufficient since more stress is being laid on domiciliary treatment.

(c) Does not arise.

Rehabilitation Industries Corporation in West Bengal

*314. SHRI PHANINDRA NATH HANSDA:
DR. RAJAT KUMAR CHAKRABARTI:
SHRI JAHARLAL BANERJEE:
SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to wind up the Rehabilitation Industries Corporation in West Bengal and if so, what are the reasons therefor;

(b) whether it is a fact that the West Bengal Government have requested the Central Government to give financial assistance to the Corporation;

(c) if so, what decision the Central Government have taken thereon;

(d) whether there is any proposal under Government's consideration to transfer the administration of the Rehabilitation Industries Corporation to the Ministry of Industry; and

(e) if not, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Government are considering steps for making the Rehabilitation Industries Corporation viable, and are awaiting proposals of the Corporation in this regard.

(b) Yes, Sir,

(c) Financial assistance both as equity and loan has all along been provided to this Corporation since its

inception in 1959. The question of further assistance can be considered by the Government after the Rehabilitation Industries Corporation submits revised proposals awaited from them.

(d) and (e) All aspects of the future of this Corporation are also under consideration of the Government.

Colleges Affiliated to the Punjab University

- 315. SHRIMATI AMBIKA SONI: SHRI BHAIRAB CHANDRA MAHANTI: SHRIMATI AMARJIT KAUR: SHRI NRIPATI RANJAN CHOUDHURY; SHRIMATI MARGARET ALVA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Punjab University is left with colleges situated in Punjab and the Union territory of Chandigarh after the withdrawal of affiliation of colleges in Haryana and Himachal Pradesh from that University by the Governments of Haryana and Himachal Pradesh respectively; and

(b) whether it is also a fact that the financial burden in respect of the colleges affiliated to the Punjab University is being borne by the Central Government?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Colleges affiliated to the Punjab University at present are only those located in the Ferozepur, Hoshiarpur and Ludhiana Districts of Punjab, and those in the Union Territories of Chandigarh and Andaman and Nicobar Islands.

(b) No, Sir.

Controversy Over History Text Books

- 316. SHRI IBRAHIM KALANIYA: SHRI JAGDISH JOSHI: SHRI PIARE LALL KUREEL URF PIARE LAL TALIB: SHRI KHURSHED ALAM KHAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that some vested interests in the country have tried to create a controversy about some of the history text books; and

(b) if so, whether Government have ascertained the views of the National History Congress in respect of these books?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Government are aware of some controversy about such textbooks.

(b) No, Sir.

*317. [Transferred to the 12th December, 1977.]

Committee on the syllabus upto 10th Class Standard of the New Pattern of Education

- 318. SHRI YOGENDRA SHARMA: SHRI JAGJIT SINGH ANAND; SHRI LAKSHMANA MAHAPATRO:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the main recommendations of the Committee set up to go into the syllabus upto 10th class standard of the new pattern of education?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): A Statement of the said recommendations is laid on the Table